

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 3952 of 2021

(Bandhan Oraon Versus The State Of Jharkhand)

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Order No. 02: Dated: 17th April, 2021

Call for the case diary.

List this case after receipt of the case diary under the heading "*For Admission*".

(Rongon Mukhopadhyay, J.)

MM